

ITEM NO.109

COURT NO.15

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 548/2016

M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED

Appellant(s)

VERSUS

STATE OF U.P THR. PRINCIPAL SECRETARY & ORS.

Respondent(s)

WITH

C.A. No. 515/2016 (III-A)

C.A. No. 764/2016 (III-A)

Date : 10-08-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Appellant(s)

Mr. Himanshu Tyagi, AOR

Mr. Nidhesh Gupta, Sr. Adv.
Mr. Sanjay Jain, AOR
Mr. Tanuj Bhadana, Adv.
Ms. Japneet Kaur, Adv.
Mr. Amitanshu Satyarthi, Adv.

Mr. Praveen Kumar, AOR

For Respondent(s)

Mr. Ravindra Raizada, A.A.G.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Rakesh Kumar Soni, Adv.
Mr. Kamalendra Mishra, AOR

Mr. Vibhav Mishra, Adv.
Ms. Megha Gaur, Adv.
Mr. Parmanand Gaur, AOR

Ms. Sujeeta Srivastava, AOR

Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Manoj Kumar Sharma, Adv.
Mr. Suraj Singh, Adv.
Mr. Bhuwan Chandra, Adv.

Mr. Devesh Kumar, AOR
Mr. Umesh Kumar Khaitan, AOR

UPON hearing the counsel the Court made the following
O R D E R

A request is made on behalf of respondent no. 4 - Ghaziabad Development Authority to adjourn the appeals, as the arguing counsel for respondent no. 4 is unwell.

In view of the request made, list on 23.08.2023.

(DEEPAK GUGLANI)
AR-cum-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR